

diesel engines. The problem is not really a technical one in using an alcohol-petrol diesel mixture but the lack of availability of surplus alcohol in large quantities in the country; and considerations relating to the best use one can make of alcohol as and when available.

There is no need to develop prototype of gasohol engines as gasohol can be used in the automobiles which are presently on the road in India without any modification. The present strategy of the Government is to increase the alcohol production using a variety of feed materials and conversion processes, in addition to the traditional one from molasses. Only with sufficient production of alcohol can one consider its availability for transportation.

#### **Economic Condition in Ladakh**

\*821. SHRI M. RAMGOPAL REDDY: Will the Minister of PLANNING be pleased to state:

(a) whether a Ladakhi delegation has urged Government to depute a Central team to study the economic condition in Ladakh; and

(b) if so, reaction of Government to it?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) The gaps to be covered and the problems to be solved in the Ladakh region are, as in many other parts of the country, numerous. A careful determination of the hierarchy of priorities in the regional perspective of Ladakh, proper distribution of outlays in its two districts and implementation in a phased manner are crucial in this context. The primary responsibility for this is that of the State Government. The delegation has also met the Cabinet Committee of the State Government and certain specific understandings is reported to have been arrived at. It is necessary that these are ope-

rationalised instead of constituting a Central Study Team.

#### **Epic struggle of Punnappa-Vayalar as a Freedom Fight**

\*822. SHRI NARAIN CHOUBEY:  
SHRI BHOGENDRAS JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government had received representation from the Punnappa-Vayalar Swathanthrya Samara Seva Samrakhana Samithi Alleppy Kerala to regard the epic struggle of the people of Punnappa-Vayalar as a freedom fight;

(b) whether Government propose to consider the above struggle in October, 1946 as freedom fight; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). The question of recognising Punnappa-Vayalar Struggle in the erstwhile Travancore State as qualifying for Central freedom fighters pension is under consideration of the Government.

#### **कच्चे माल की कमी**

\*823. श्री राम प्यारे पनिका : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लघु उद्योग कच्चे माल की कमी के कारण कठिनाइयों का सामना कर रहे हैं;

(ख) यदि हाँ, तो उन उद्योगों के नाम क्या हैं जो इसके कारण संकट का सामना कर रहे हैं;

(ग) क्या कच्चे माल की कमी के कारण कुछ उद्योग बन्द किए गये हैं; और

(घ) यदि हाँ, तो बन्द हुए एककों के नाम क्या हैं; और वे किन-किन उद्योगों से सम्बन्धित हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरणवीर चानना) : (क) से (ग) . लघु एककों को भी अन्य सभी औद्योगिक एककों के समान आवश्यक कच्चे माल जैसे लोहा एवं इस्पात, अल्युमिनियम, सोडा एश, पैराफिन मोम आदि जैसी वस्तुओं की संपूर्ण रूप से कमी के कारण इन्हे पर्याप्त मात्रा में प्राप्त करने में कठिनाइयों का सामना करना पड़ रहा है। रिजर्व बैंक आफ इंडिया द्वारा संकलित की गई जानकारी के अनुसार 31-12-1979 तक जिन एककों को वाणिज्यिक बैंकों द्वारा सहायता दी गई थी उनमें से 20,841 एकको को रक्षण की श्रेणी में रखा गया था।

(घ) कच्चे माल की कमी के कारण बन्द हो गए एककों के नाम बता सकना संभव नहीं है, क्योंकि इस प्रकार की जानकारी संकलित नहीं की जाती है।

#### National Register of Foreign Collaborations

\*824. SHRI M. V. CHANDRASHEKARA MURTHY:  
SHRI B. V. DESAI:

Will the Minister of PLANNING be pleased to state:

(a) whether a panel of the Planning Commission has proposed a National Register of foreign collaborations to ensure that technology imports are in the larger national interest and planned for international dissemination and development;

(b) if so, whether the Commission's working group on Science and Techno-

logy had been asked to recommend a policy frame work for Science and Technology priority in the Sixth Plan Period; and

(c) if so, what are the other recommendations made by the panel of the Planning Commission?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir. This was one of the recommendations of the Working Group on Science & Technology set up by Planning Commission for the Sixth Plan (1980-85).

(b) A term of reference of the Working Group was the recommendation of a policy framework for the Science & Technology priorities for the Sixth Five Year Plan.

(c) The Working Group has made recommendations covering major areas like basic research, strengthening the mechanism for Science & Technology policy formulation and implementation, application of science & technology to rural development and human resources development etc.

#### Kuli Tribe in Orissa

\*825. DR KRUPASINDHU BHOI:  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the 'Kuli' tribe in Orissa was previously incorporated in the list of Scheduled Tribes and it has now been deleted from the Schedule;

(b) if so, the reasons therefor; and

(c) whether Government propose to incorporate this tribe again in the Schedule at the time of making a review of the list?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YONGENDRA MAKWANA):

(a) to (c). According to the Constitution (Scheduled Tribes) order 1950 as amended from time to time 'Kulis'